

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5/7/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/115/(IB)/2018  
NAME OF THE PETITIONER(S) : GOUTHAM CHAND BAFNA & G.SHOBHA BAFNA  
NAME OF THE RESPONDENT(S) : HI-STYLE INDIA PVT LTD  
UNDER SECTION : 10 RULE 7

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

AVINASH. K.R.

for AVINASH WADHWANI

Counsel for  
CD

VISHNU MOHAN

Counsel for  
Applicant/OC

**ORDER**

Counsels representing both the parties are present. Counsel for respondent prayed for time to make submissions stating that the senior counsel could not attend the Tribunal today due to personal inconvenience. The matter is adjourned at request for hearing submissions by both the sides. Put up on 17.07.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)